

**INFORMATION UNDER RTI ACT, 2005 ABOUT NCLAT****NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan  
(MTNL Building), 9, CGO Complex, Lodhi Road, New  
Delhi- 110003 (Near Scope Complex)**

**I) Particulars of the organization, functions, Jurisdiction and duties etc.**

The National Company Law Appellate Tribunal (NCLAT) has been constituted by the Central Government under section 410 of the Companies Act, 2013 for hearing appeals against the orders of the National Company Law Tribunals (NCLTs) with effect from 1<sup>st</sup> June 2016.

NCLAT is also the Appellate Tribunal for hearing appeals against the orders passed by NCLT(s) under Section 61 of the Insolvency and Bankruptcy Code, 2016 (IBC), with effect from 1st December, 2016. NCLAT is also the Appellate Tribunal for hearing appeals against the orders passed by Insolvency and Bankruptcy Board of India under Section 202 and Section 211 of IBC.

NCLAT is also the Appellate Tribunal to hear and dispose of appeals against any direction issued or decision made or order passed by the Competition Commission of India (CCI) – as per the amendment brought to Section 410 of the Companies Act, 2013 by Section 172 of the Finance Act, 2017, with effect from 26th May, 2017.

Any person aggrieved by an order of the National Company Law Tribunal (NCLT) may prefer an appeal to the Appellate Tribunal within the time prescribed under section 421 of the Companies Act 2013.

**The constitution of NCLAT is as follows: -**

**Hon'ble Mr. Justice Bansi Lal Bhat, Acting Chairperson**

<b>Judicial Members</b>	<b>Technical Members</b>
Hon'ble Mr. Justice A.I.S. Cheema	Hon'ble Mr. Balvinder Singh
Hon'ble Mr. Justice Venugopal M.	Hon'ble Mr. Kanthi Narahari
Hon'ble Mr. Justice Jarat Kumar Jain	Hon'ble Mr. Vijai Pratap Singh
Hon'ble Mr. Justice Anant Bijay Singh	Hon'ble Dr. Ashok Kumar Mishra
	Hon'ble Ms. Shreesha Merla
	Hon'ble Dr. Alok Srivastava

The Jurisdiction of NCLAT is as under: -

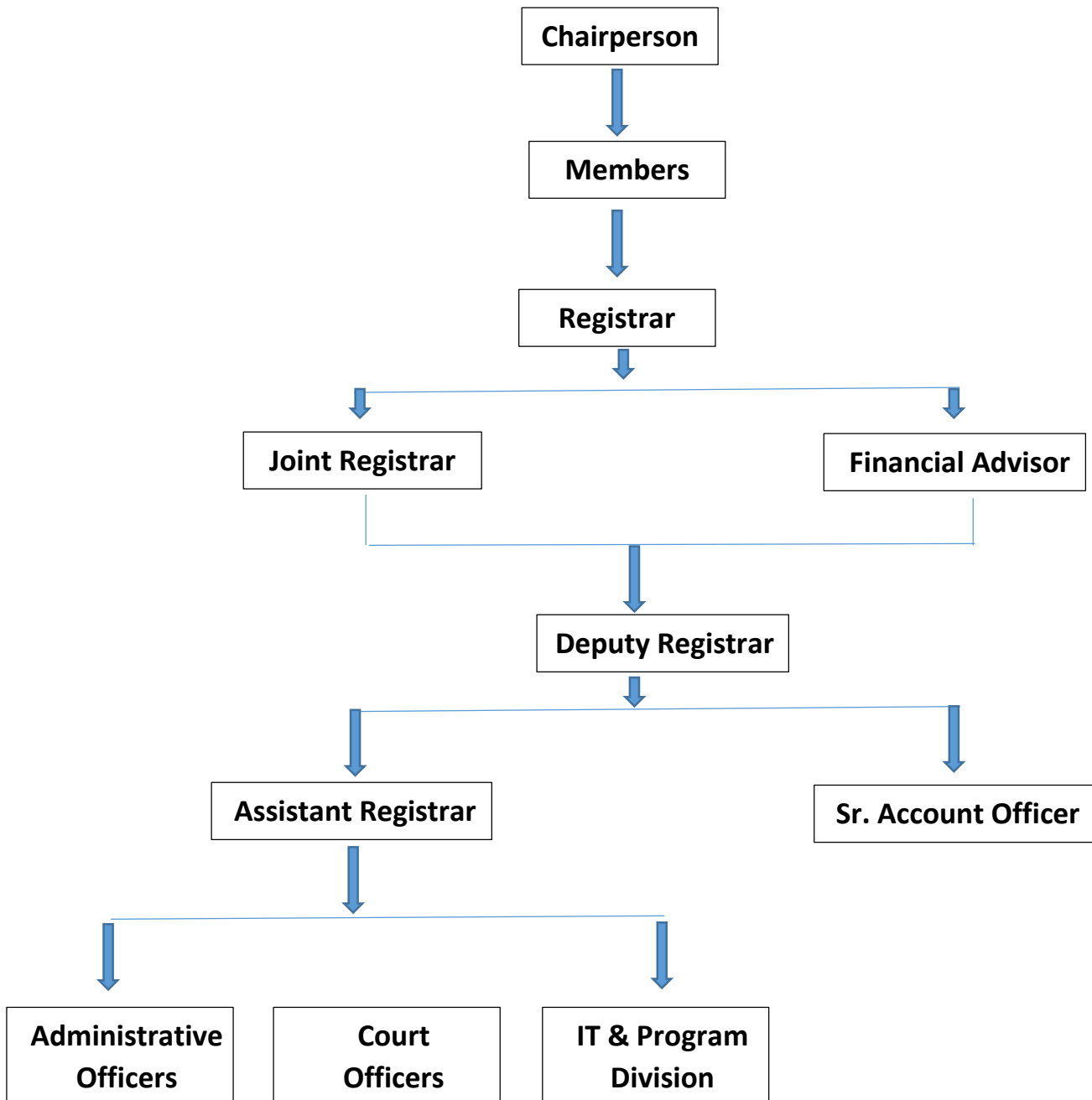
**JURISDICTION OF THE NCLAT**

<b>S. No.</b>	<b>Address</b>	<b>Jurisdiction</b>
1.	National Company Law Appellate Tribunal Principal Bench 2 <sup>nd</sup> Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi - 110003.	All States & Union Territories other than those in the jurisdiction of Chennai Bench of the NCLAT.
	National Company Law Appellate Tribunal Chennai Bench 6 <sup>th</sup> Floor, Ezhilagam Annex, Chepauk, Chennai - 600005	State of Kerala, Tamil Nadu, Telangana, Andhra Pradesh and Karnataka, Union Territories of Lakshadweep and Puducherry.

**II) The powers and duties of the officers and employees:**

The officers and other employees of the Appellate Tribunal discharge their functions under the general superintendence and control of the Chairperson of the Appellate Tribunal.

**III) ORGANISATION CHART OF THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**



**IV) Directory of officers and employees of the National Company Law Appellate Tribunal.****(A) Principal Bench**

<b>S. No.</b>	<b>Name and Designation</b>	<b>Telephone</b>	<b>E-mail</b>
1.	Hon'ble Mr. Justice Bansi Lal Bhat, Acting Chairperson Sh. Shanker Roy Choudhury, PPS	24306803	bl.bhat@nclat.nic.in shanker.roy@nic.in
3.	Hon'ble Mr. Justice A.I.S. Cheema, Member (J)	24306832	ashok.cheema@nclat.nic.in
4.	Hon'ble Mr. Kanthi Narahari, Member (Technical)	24306822	kanthi.n@nclat.gov.in
6.	Hon'ble Mr. Justice Jarat Kumar jain, Member (Judicial)	24306832	jaratkumar.jain@nclat.gov.in
7.	Hon'ble Mr. Vijai Pratap Singh, Member (Technical)	24306817	vp.singh@nclat.gov.in
8.	Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)	24306837	drak.mishra@nclat.gov.in
9.	Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)	24306861	
10.	Hon'ble Ms. Shreesha Merla, Member (Technical)	24306890	
11.	Hon'ble Dr. Alok Srivastava, Member (Technical)	24306824	
12.	Sh. Peeush Pandey, Registrar	24306834	registrar-nclat@gov.in
13.	Sh. Vinod Pal, Financial Advisor	24306841	
14.	Sh. Ranjan Kumar, Dy. Registrar	24306821	deputyregistrar-nclat@gov.in ranjan.kumar74@nic.in
15.	Smt. Sujata Kumari, Assistant Registrar	24306885	sujata.kumari@nclat.nic.in
16.	Sh. Harish Sharma, Sr. Accounts Officer	24306860	account.officer@nclat.nic.in
17.	Sh. Tara Datt Pant, Administrative Officer	24306818	
18.	Sh. S.K.Roy, Administrative Officer	24306829	sunil.kmr57@nic.in 2
19.	Smt. Neelam Nain, Court Officer	24306812	neelam.nain@nclat.nic.in
20.	Sh. Gaurav Chauhan, Court Officer	24306813	gaurav.chouhan@nclat.nic.in

**(B) Chennai Bench**

S. No.	Name and Designation	Telephone	E-mail
1.	Hon'ble Mr. Justice Venugopal M. Member (Judicial).	044- 2888 0441	
2.	Shri Balvinder Singh, Member (T)	044-2888 0442	balvinder.singh@nclat.nic.in
3.	Sh. Mani Vannan, Court Officer	044-2888 0454	mani.vanan@nclat.gov.in
4.	Registry	044- 28880450	

**V The monthly remuneration received by the officers and employees.**

(i) In respect of the officers and staff members of NCLAT:

S. No.	Name of Post	Pay Level
1.	Chairperson	Level 18
2.	Judicial Member	Level 17
3.	Technical Member	Level 17
4.	Registrar	Level 14
5.	Joint Registrar	Level 13
6.	Financial Adviser	Level 13
7.	Deputy Registrar	Level 12
8.	Assistant Registrar	Level 11
9.	Principal Private Secretary	Level 11
10.	Sr. Accounts Officer	Level 10
11.	Programmer	Level 9
12.	Private Secretary	Level 8
13.	Administrative Officer	Level 8
14.	Court Officer	Level 8
15.	Assistant Programmer	Level 7
16.	Senior Legal Assistant	Level 7

17.	Assistant	Level 6
18.	Library and Information Assistant	Level 6
19.	Junior Legal Assistant	Level 6
20.	Sr. Accountant	Level 6
21.	Stenographer Grade III	Level 4
22.	Upper Division Clerk	Level 4
23.	Cashier	Level 4
24.	Record Assistant	Level 4
25.	Staff Car Driver	Level 2
26.	Multi-Tasking Staff	Level 1
27.	Library Attendant	Level 1

(ii) In respect of Officers and staff of erstwhile Competition Appellate Tribunal stand transferred to NCLAT:

S. No.	Name of Post	Pay Level
1.	Private Secretary	Level 8
2.	Stenographer Grade II (PA)	Level 6
3.	Stenographer Grade III	Level 4
4.	Upper Division Clerk	Level 4
5.	Lower Division Clerk	Level 2
6.	Staff Car Driver	Level 2
7.	Multi-Tasking Staff	Level 1

(iii) In respect of Contract/Outsourced Employees:

S. No.	Name of Post	Pay Level
1.	Assistant Registrar	₹ 55,000/-
2.	Law-cum-Research Assistant	₹ 60,000/-
3.	PS / PA / Stenographer	₹ 30,000/- to ₹ 50,000/-
4.	Protocol Officer	₹ 52,000/-
5.	Assistant Protocol Officer	₹ 40,000/-
7.	Driver	As per wage rates notified by Govt. of NCT of Delhi from time to time
8.	Security Guard	As per wage rates notified by Directorate General of Resettlement, Ministry of Defence from time to time
9.	M.T.S.	As per wage rates notified by Govt. of NCT of Delhi from time to time
10.	Housekeeping staff	As per wage rates notified by Govt. of NCT of Delhi from time to time

VI Budget allocated for FY 2021-22.

<b>NATIONAL COMPANY LAW APPELLATE TRIBUNAL</b>		
<b>Details of Establishment Expenditure- Object Head Wise</b>		
		(approx figures)
<b>Sr. No.</b>	<b>Major Head/Object Heads</b>	<b>Sanctioned BE 2021-22</b>
1	Salaries	8,00,00,000
2	Wages	5,00,000
3	Overtime Allowance	10,000
4	Medical Treatment	7,40,000
5	Domestic Travel Expenses	10,00,000
6	Foreign Travel Expenses	15,00,000
7	Office Expenses	2,70,00,000
8	Rents, Rates & Taxes	21,60,00,000
9	Publications	50,000
10	Other Administrative Expenses	5,00,000
11	Advertising & Publicity	5,00,000
12	Professional Services	5,22,00,000
13	Information Technology	26,00,000
	<b>GRAND TOTAL</b>	<b>38,26,00,000</b>



**VII Details in respect of the information, available or held by it, reduced in an electronic form**

The National Company Law Appellate Tribunal has its own web site i.e. [www.nclat.nic.in](http://www.nclat.nic.in) where particulars of its organization, functions, jurisdiction, Cause List, orders passed by the National Company Law Appellate Tribunal, Act, Rules, Regulations and other information etc. are placed.

**VIII The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;**

Anybody who approaches The National Company Law Appellate Tribunal in person or over the telephone is given all the necessary guidance and information. A copy of final order passed in appeals is forwarded to the the parties concerned free of cost. The Orders/Judgements passed by NCLAT and daily cause list are available on public domain on the website i.e. [www.nclat.nic.in](http://www.nclat.nic.in).

**IX The names, designations and other particulars of the Public Information Officers:**

**Appellate Authority**

Registrar,

National Company Law Appellate Tribunal,  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan  
(MTNL Building), 9, CGO Complex, Lodhi Road,  
New Delhi- 110003 (Near Scope Complex)

Telephone No. 24306834

Email: registrar-nclat@gov.in

**Central Public Information Officer**

Shri Ranjan Kumar,

Deputy Registrar (I/c),

National Company Law Appellate Tribunal,  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan  
(MTNL Building), 9, CGO Complex, Lodhi Road,  
New Delhi- 110003 (Near Scope Complex)

Telephone No. 24306821

Email: deputyregistrar-nclat@gov.in

## X. Disclaimer

All efforts have been made to give accurate information. However, possibilities of errors cannot be ruled out. National Company Law Appellate Tribunal will welcome any **feedback**.

National Company Law Appellate Tribunal shall not be responsible for any unintentional errors in the contents of the site.

\*\*\*\*\*